

[Annasahib Shinde]

along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2770/68]

Orissa Rice (Movement Control) Amendment Order.

SHRI ANNASAHIB SHINDE : I beg to lay on the Table a copy of the Orissa Rice (Movement Control) Amendment Order 1968, published in Notification No. G. S. R. 2140 in Gazette of India dated the 5th December, 1968, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-2771/68.]

Notifications under Metalliferous Mines (Amendment) Regulations, Coal Mines Regulations etc.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : I beg to lay on the Table—

1. (i) A copy each of the following Notifications under sub-section (7) of section 59 of the Mines Act, 1952 :—

(a) The Metalliferous Mines (Amendment) Regulations 1968, published in Notification No. G.S.R. 1555 in Gazette of India dated the 31st August, 1968.

(b) The Coal Mines (Second Amendment) Regulations, 1968, published in Notification No. G.S.R. 1556 in Gazette of India dated the 31st August, 1968 together with corrigenda thereto published in Notification No. G.S.R. 2168 in Gazette of India dated the 14th December, 1968.

(c) The Coal Mines (Third Amendment) Regulations, 1968, published in Notification No. G.S.R. 1558 in Gazette of India dated the 31st August, 1968 together with corrigenda thereto published in Notifications No. G.S.R. 2169 in Gazette of India dated the 14th December, 1968.

(ii) A statement showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-2772/68]

(2) A copy of the Employees' State Insurance (Central) Fourth Amendment Rules, 1968, published in Notification No. G. S. R. 2113 in Gazette of India dated the 7th December, 1968, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-2773/68]

(3) A copy of the Report of Inquiry into the fatal accident at North Salanpur Mine on the 27th September, 1968. [Placed in Library. See No. LT-2774/68]

(4) A copy of the Report of the Indian Government Delegation to the 52nd Session of the International Labour Conference held at Geneva in June, 1968. [Placed in Library. See No. LT-2775/68]

Notifications under Essential Commodities Act, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table :—

(1) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) The Cotton Textiles (Control) Fourth Amendment Order, 1968, published in Notification No. S.O. 4138 in Gazette of India dated the 23rd November, 1968.

(ii) The Cotton Textiles (Control) Fifth Amendment Order, 1968, published in Notification No. S.O. 4139 in Gazette of India dated the 23rd November, 1968. [Placed in Library. See No. LT-2776/68.]

(2) A copy of the Annual Report on the working of the Cardamom Board for